

(d) Total cement demand by the end of the Eighth Five Year Plan (1994-95) is estimated to be about 69 million tonnes.

(e) and (f). Government is following a liberal policy to encourage creation of additional capacity in the cement sector. In order to meet the increase in demand of cement as projected for the Eighth Plan, Government encourages both establishment of new cement plants particularly for deficit areas as well as modernisation and expansion of existing units to bring them to the optimum economic level. With regard to mini cement plants, such plants upto 100/200 TPD capacity based on VSK technology and scattered deposits of limestone are generally encouraged. The existing mini cement plants based on Rotary Kiln technology are permitted expansion of their capacity from 200 TPD to 300 TPD and even upto 600 TPD under certain specified conditions.

[*Translation*]

#### **Damage to Government Property During Kar Seva Campaign**

304. SHRI MITRA SEN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether damages have been caused to the Government property in various States since October 30, 1990 in the wake of the Kar Seva campaign launched for construction of Ram Mandir in Ayodhya;

(b) if so, the extent of the damages in various States; and

(c) the action Government propose to take to punish the persons found guilty for the said damages?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS AND MIN-  
ISTER OF STATE IN THE MINISTRY OF  
INFORMATION AND BROADCASTING

(SHRI SUBODH KANT SAHAY): (a) to (c). Under the Constitution of India "Public Order" has been assigned to the states. The State Governments are vested with adequate powers to take appropriate action and launch prosecutions against persons found guilty for causing damage to the properties. The Central Government do not maintain such details.

[*English*]

#### **Employment to Unemployed Youths**

305. SHRI MITRA SEN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of youth belonging to urban and rural areas provided employment during the year 1990; separately;

(b) the number of youths likely to be provided employment in the year 1991;

(c) the details of the schemes launched for the benefit of unemployed youths; and

(d) the number of unemployed persons registered in the employment exchanges in the country?

THE MINISTER OF STATE IN THE  
PRIME MINISTER'S OFFICE (SHRI KAMAL  
MORARKA): (a) and (b). Estimates of employment generated or likely to be generated have not been made on a year to year basis.

(c) The scheme for Self Employment for Educated Unemployed Youth (SEEUY) for assisting educated youth in towns with population less than one million (1981 census) to set up self-employment ventures and the scheme for Training Rural Youth for Self-Employment (TRYSEM) are specifically meant for youth. Besides, the entrepreneurship development programmes of the Development Commissioner, Small Scale Industries, the activities of the National Sci-

ence and Technology Entrepreneurship Board, programmes of the Khadi and Village Industries Commission, the Integrated Rural Development Programme (IRDP), Self-Employment Programme for Urban Poor (SEPUP), the Nehru Rozgar Yojana (NRY) and the Jawahar Rozgar Yojana (JRY) also benefit youth.

(d) The number of job-seekers on the Live Register of Employment Exchanges was 346.32 lakhs on 31.12.1990. All the job-seekers registering themselves with employment exchanges are not necessarily unemployed. According to a survey conducted by Ministry of Labour during 1988, about 56 percent of the registrants were actually unemployed.

#### **Implementation of 20 Point Programme**

306. SHRI N. TOMBI SINGH: Will the PRIME MINISTER be pleased to state:

(a) Whether there was any set back in implementation of the 20-Point Programme during 1990 all over the country particularly in the North Eastern Hill States like Manipur, Mizoram, Nagaland and Arunachal Pradesh.

(b) If so, the reasons therefor:

(c) The comparative performance in

this regard during the years 1988, 1989 as against the performance in 1990.

(d) Whether the Government have any plan to rejuvenate the process on a war footing to make up past shortfalls if any: and

(e) If so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The performance for the year 1990-91 will be reviewed after 31.3.91.

(b) Does not arise.

(c) The comparative performance for the financial years 1988-89, 1989-90 and April-December, 1990 is given in the attached Statement.

(d) The implementation of 20-Point Programme is being continuously monitored in consultation with the State Governments/ Union Territories and the concerned Departments/Ministries of the Government of India.

(e) The performance of State Governments/Union Territories is brought to their notice to enable them to take corrective action to make good the shortfalls.